

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 22

Dated Guwahati, the 8th April, 2025

Hon'ble the Chief Justice has been pleased to direct that the case(s), wherein Mr. Devajit Saikia, Learned Senior Advocate is engaged as Counsel, are not to be listed before the Bench of Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court.

This notification will come into force with immediate effect.

By Order,

REGISTRAR (JUDICIAL)

Memo No. HC.III-35/2013/1484 - 1507/G, Dated Guwahati, the 8th April, 2025

Copy to:

1. The Advocate General, Assam, 2nd Floor, Gauhati High Court (New Block), M.G. Road, Guwahati-781 001.
2. The Registrar (Vig./ Admn./ Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. Shri Devajit Saikia, Senior Advocate and Advocate General, Assam, House No. 19/A, TUNGA-DIP, Srimantapur, Near L.P. School, Bhangagarh, P.O.-Indrapur, Guwahati-781032, Assam.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
12. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
17. The Administrative Officer (Judicial), Filing/ Bench Section, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial), _____, Section, Gauhati High Court, Guwahati.
19. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
20. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. Notice Boards (New & Old Block), Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)